

## **NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that, during the ensuing Summer Vacation 2024, in the Third part, i.e. from 27.05.2024 to 02.06.2024.

The Single Bench, comprising of the Hon'ble Shri Justice Jitendra S. Jain, will take up the judicial assignment pertaining to the Single Bench in respect of the matters listed for final hearings, with the consent of the parties.

Parties and Advocates who intend to place their final hearing matters on board may forward joint Praecipe till 23.05.2024 to the concerned Court Superintendent or by email to [regjud-high.goa@gov.in](mailto:regjud-high.goa@gov.in) .

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 17.05.2024

Sd/-  
( Ram S. Prabhu Dessai)  
**Registrar (Judicial)**